

Annexure-1
Name of the corporate debtor: RIGHT HEALTH PLATTER PRIVATE LIMITED (IN LIQUIDATION) ; Date of commencement of liquidation: 12.06.2025; List of stakeholders as on: 11.06.2025
List of secured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							(Amount in ₹)				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	AU SMALL FINANCE BANK LIMITED	Ref Note 1	₹ 10,23,75,577.10	₹ 10,23,75,577.10	Working Capital Loan	₹ 10,23,75,577.10	Yes	Entire Current assets of the Borrower, both present and future; and all fees, revenues, receivables (including book debts, operating cash flow of the Borrower; and the equipment/ plot/ machinery/ furniture/ stock/ movable fixed assets of the borrower covering 110% of the principal loan amount at any point of time during the currency of the facility.	₹ 10,23,75,577.10	6.56%	-	-	-	-	Refer Note 1
2	AXIS BANK LIMITED	10.07.2025	₹ 24,18,60,550.00	₹ 24,18,60,550.00	Cash Credit and Export Packing Credit	₹ 24,18,60,550.00	Yes	Both present and future receivables and Current assets of the CD. Deed of hypothecation dated 08.06.2023	₹ 24,18,60,550.00	15.49%	-	-	-	-	
3	BANK OF MAHARASHTRA	Ref Note 1	₹ 8,29,00,196.00	₹ 8,29,00,196.00	Working Capital	₹ 8,29,00,196.00	Yes	Entire current assets of the Borrower with other lenders. Hypothecation of Inventory and Receivables (at present and future stock in trade consisting of raw materials, finished goods, goods in process of manufacturing and other merchandise whatsoever, being movable properties at belonging to CD or at the CD's disposal or stored or be stored or brought in to upon or in the course of transit to CD's factory or premises and exclusive cash collateral of 50% (FD invoked and adjusted)	₹ 8,29,00,196.00	5.31%	-	-	-	-	Refer Note 1
4	HDFC BANK LTD	Ref Note 1	₹ 54,32,76,873.31	₹ 54,32,76,873.31	Working Capital - Cash Credit and Export Credit	₹ 50,00,00,000.00	Yes	Movables and Book debts	₹ 2,00,00,000.00	34.79%	-	-	-	-	Refer Note 1
5	INDUSIND BANK LIMITED	11.07.2025	₹ 10,42,63,409.00	₹ 10,42,63,409.00	Working Capital- Cash Credit and Bill Discounting	₹ 10,42,63,409.00	Yes	1. Exclusive Charge by way of hypothecated receivables which are discounted by Indusind Bank 2. First Pari-Passu on entire current assets (present & future) except specific receivables which are discounted by other banks. 3. Tata AIG Insurance cover so the buyer for cumulative turnover upto 25cr, covering 90% of the invoice value.	₹ 10,42,63,409.00	6.68%	-	-	-	-	
6	VIVRITI CAPITAL LIMITED	Ref Note 1	₹ 4,95,76,582.00	₹ 4,95,76,582.00	Working Capital	₹ 4,95,76,582.00	Yes	Deed of hypothecation of all existing and future movable assets, current assets (including Receivables, book debts, stock in trade, inventory, cash and bank balances etc of the CD	₹ 4,95,76,582.00	3.17%	-	-	-	-	Refer Note 1
7	SBI FACTORS LIMITED	12.07.2025	₹ 9,45,43,641.64	₹ 9,45,43,641.64	Export Factoring Facility	₹ 9,45,43,641.64	Yes	Receivables and book debts of the CD	₹ 9,45,43,641.64	6.05%	-	-	-	-	
TOTAL			₹ 1,21,87,96,829.05	₹ 1,21,87,96,829.05		₹ 1,17,55,19,955.74			₹ 69,55,19,955.74	78.05%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	

Note 1 After commencement of Liquidation on 12.06.2025 and Public announcement made by the Liquidator no proof of claim was received . As per reg 30 of the IBBI (Liquidation Process) Regulations, 2016, claims collated during the Corporate Insolvency Resolution Process has been considered for determination of the claim amount.



**For Right Health Platter Private Limited
(In Liquidation)**

[Signature]
Liquidator